

Eastern and Eastern Railways in 1956 according to the Railway Board's letter No. E/56/RC1/4/55/3 dated 25-4-56 ;

(b) the terms and conditions of their service ;

(c) whether it is a fact that some Apprentices recruited on the above terms and conditions are allowed to appear before Railway Service Commission before the expiry of their training ;

(d) if so, the reasons therefor ; and

(e) whether Government propose to frame rules for fixation of seniority for Apprentices recruited directly ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) to (e). Information is being collected and will be laid on the table of the Sabha.

PROMOTION OF S.Ms. AND A.S.Ms.

5476. **SHRI JYOTIRMOY BASU :**
SHRIMATI SUSEELA GOPALAN :
SHRI P. RAMAMURTI :
SHRI P. GOPALAN :

Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have evolved any scheme about the promotion of Assistant Station Masters and Station Masters ;

(b) if so, the main points of the scheme ;

(c) whether the scheme has been implemented ; and

(d) if not, when it is likely to be implemented ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) to (d). The possibility of having a uniform avenue of promotion for Transportation staff in all categories including Assistant Station Masters and Station Masters on all Railways is under consideration.

CLERICAL STAFF OF CLAIMS BRANCH ON EASTERN RAILWAY

5477. **SHRI BHAGAVAN DAS :**
SHRI NAMBIAR :
SHRI K. M. ABRAHAM :
SHRI K. RAMANI :

Will the Minister of RAILWAYS be pleased to state :

(a) whether Government received any representation from the Clerical staff of Claims Branch of the Chief Commercial Supdt., Eastern Railway, Calcutta, in July, 1967 ;

(b) if so, the main points of the representation ;

(c) whether Government have considered the representation ; and

(d) if so, decision taken thereon ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) to (d). The information is being collected from the Eastern Railway and will be laid on the Table of the House in due course.

GRAVEYARD NEAR MALKAGANJ, DELHI

5478. **SHRI K. N. PANDEY**
SHRI YASHPAL SINGH :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether the Wakf Board has received complaints that an old abandoned graveyard in Malkaganj, Delhi has been rented out to a Transport Company ; and

(b) if so, the steps being taken to get the same vacated as it is in a congested area ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) The Delhi Wakf Board is making an enquiry against the Secretary, Managing Committee Raiyan, Subzimandi, Delhi, for leasing the land and has given a legal notice. Further action according to the provisions of Wakf Act, 1954, will be taken by the Delhi Wakf Board after completion of the enquiry.

SHORTAGE OF SOFT-COKE IN DELHI

5479. **SHRI YASHPAL SINGH :** Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether Delhi is facing an acute shortage of soft-coke ; and

(b) if so, the alternate arrangements being made to ease the position ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI): (a) Government are not aware of any acute shortage of soft coke in Delhi.

(b) Does not arise.

PRICE OF NEWSPRINT

5480. **SHRI YASHPAL SINGH:** Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether Government are considering an upward revision of the cost structure of newsprint to provide enough incentives to entrepreneurs to enter the industry ;

(b) if so, when a decision would be announced ; and

(c) if not, the reasons therefor ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) The question of upward revision of prices (and not the cost structure) of Newsprint from all its aspects is at present under consideration of Government.

(b) The decision of Government is likely to be taken in the near future.

(c) Does not arise.

C.A.C.O. DONATIONS

5481. **SHRI YASHPAL SINGH:** Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether he asked the Chairman of the Cement Allocation and Coordination Organisation to supply him further details of the donations made by C.A.C.O. to individuals and political parties out of funds accruing to it as a result of the price increase allowed by Government after decontrol ;

(b) if so, whether he has received a reply ; and

(c) whether it will be placed on the Table of the House.

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Yes, Sir.

(b) Yes, Sir.

(c) The details of donations and other expenditure furnished by CACO are given in the statement laid on the Table of the House. [Placed in Library, See No. LT-2171/67].

RAILWAY ELECTRIFICATION PROJECT

5482. **SHRI YASHPAL SINGH:** Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there has been a set-back to the Railway's electrification programme due to the supply of sub-standard equipment by the Heavy Electricals Factory, Bhopal ; and

(b) if so, what action has been taken in the matter ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) No.

(b) Does not arise.

FREE RAILWAY PASSES TO MADRAS M.L.As.

5483. **SHRI YASHPAL SINGH:** Will the Minister of RAILWAYS be pleased to state :

(a) whether Government of Madras have urged the Railway Ministry to issue free passes to Members of the State Legislature to travel within the State; and

(b) if so, the action taken thereon ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) No.

(b) Does not arise.

UNIFIED TRADE UNIONS IN PUBLIC SECTOR STEEL PLANTS

5484. **DR. RANEN SEN:** Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether there is any proposal under consideration to have unified Trade Unions in all the public sector Steel Plants;

(b) if so, the details thereof;

(c) whether the existing Trade Unions in the Steel Plant have been consulted in the matter; and

(d) if so, Government's reaction thereto ?